

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) and (b) As per available information the posts of Chief Executives (CMD/MD) of 27 Public Sector Enterprises were lying vacant as on 28-2-95. The names of these PSUs alongwith the dates of vacancy are given in the Statement enclosed. The vacancies are filled up in accordance with a prescribed procedure which includes selection by the Public Enterprises Selection Board and appointment by the concerned administrative Ministry/Department. This is a continuous process and hence it may not be possible to indicate the exact dates by which all these vacancies will be filled up.

STATEMENT

Sl. No.	Name of the post/public sector undertaking	Date of Vacancy
1.	CMD, Bharat Bhari Udyog Nigam Ltd.	01.05.93
2.	MD, Bharat Ophthalmic Glass Ltd.	01.05.94
3.	MD, Braithwaite & Co. Ltd.	01.08.93
4.	CMD, British India Corpn.	01.06.91
5.	CMD, Engineers India Ltd.	01.01.94
6.	CMD, Gas Authority of India Ltd.	02.11.91
7.	CMD, Handicrafts & Handlooms Export Corpn.	09.11.94
8.	CMD, Hindustan Photo Films Mfg. Co. Ltd.	01.10.92
9.	CMD, Mandya National Paper Mills Ltd.	20.10.94
10.	CMD, Mining & Allied Machinery Corpn.	01.01.94
11.	Chairman National Airport Authority	01.01.94
12.	MD, National Fertilizers Ltd.	01.11.92
13.	MD, National Handlooms Dev. Corpn. Ltd.	01.05.94
14.	CMD, National Jute Mfr. Corpn. Ltd.	01.05.92
15.	MD, North Eastern Regional Agr. Mktg. Corpn.	12.12.91
16.	CMD, NTC Ltd.	18.04.93
17.	CMD, NIC (APKKM) Ltd.	09.09.90
18.	CMD, NTC (MP) Ltd.	11.03.93
19.	CMD, NIC (NM) Ltd.	22.02.93
20.	CMD, NTC (SM) Ltd.	05.01.93
21.	CMD, NTC (UP) Ltd.	28.11.85
22.	CMD, NTC (WBABO) Ltd.	08.06.94
23.	CMD, Rashtriya Pariyojana Nirman Nigam Ltd.	07.03.94
24.	MD, Reyroll Burn Ltd.	21.03.94
25.	MD, Scooters India Ltd.	post kept in abeyance, but revived now.
26.	CMD, Telecommunications Consultants (I) Ltd.	01.10.94
27.	MD, U.P. Drugs & Pharmaceuticals Ltd.	07.04.88

Vallabhai Patel Chest Institute

457. SHRI GURUDAS KAMAT: Will the PRIME MINISTER be pleased to state:

(a) whether the condition of Vallabhai Patel Chest Institute in Delhi is in deplorable State;

(b) if so, the details thereof; and

(c) the remedial steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a), (b) and (c) In a review taken in this Ministry in Nov., 94 certain deficiencies were noticed with regard to the indoor patient care and conditions of buildings. It has been decided to augment grants to the Institution during 1994-95 and also to develop a scheme for modernisation which enable proper care of patients, both indoor and outdoor.

New Industrial Policy

458. SHRI N. DENNIS: Will the PRIME MINISTER be pleased to state:

(a) the impact of the New Industrial Policy on the small scale industry;

(b) whether they have achieved the growth target;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) The new industrial policy on the small scale industry has yielded positive results in terms of creating a conducive environment for the growth and development of small scale industries in line with the emerging industrial and economic scenario.

(b) and (c) Yes, Sir. This may be seen from the table given hereunder on the targets and achievements of growth of output.

	Target	(Per cent) Achievement
1992-93	5.0	5.6
1993-94	7.0	7.1
1994-95	9.1	9.5*

*For the period April to September, 1994

(d) Does not arise.

Blood Banks

459. SHRI SANAT KUMAR MANDAL:

Will the PRIME MINISTER be pleased to state:

(a) whether any long-term plan has been prepared at the Central level to look into the working of the blood banks as well as better coordination among them particularly the stocking of red blood cells, cryoprecipitate, platelets and plasma and the recycling of blood drained out during surgery;

(b) if so, the details thereof; and

(c) the other measures taken to augment the blood supply in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) and (b) Blood Safety and rational use of blood & blood products is one of the important strategies of the comprehensive programme for the prevention and control of HIV/AIDS in India during the 8th Plan period currently under implementation as a centrally sponsored Scheme. The Plan envisages modernization of all the public sector blood banks and setting up of 31 blood component separation facilities in the country.

There is no proposal under consideration to recycle blood drained during surgery.

(c) The National AIDS Control Programme attaches utmost importance to the promotion of voluntary blood donation in order to augment blood supply in the country. In addition, component separation facilities are being established in several large blood banks to optimise and rationalise the use of blood and service a much larger number of people than the current level.